

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 118**

**CP (IB) No. 291/Chd/Hry/2023**

**IN THE MATTER OF:-**

Span Engineers

...Petitioner

Versus

Pragati Infra and Engineering LLP

...Respondent

**Under Section: 9, IBC 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. L. N. GUPTA  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner** : Mr. S. S. Sastry, Advocate with Mr. S. Vedhavel, Mr. Tarang Goyal and Mr. Brijesh Tiwari, Advocates

**For the respondent** : Mr. Manish Jain, Advocate

**ORDER**

Short written submissions have been filed by Id. counsel for the respondent vide Diary No.03702/5 dated 01.04.2024. Similarly, Id. counsel for the petitioner has filed short written submissions vide Diary No.03702/6 dated 10.04.2024. Both are taken on record. Let the matter be listed for arguments on 14.05.2024.

Sd/-

**(L. N. GUPTA)  
MEMBER (TECHNICAL)**  
Tanvi

Sd/-

**(HARNAM SINGH THAKUR)  
MEMBER (JUDICIAL)**